# GOVERNMENT OF INDIA MINISTRY OF PLANNING

#### LOK SABHA UNSTARRED QUESTION NO. 329 TO BE ANSWERED ON 12.12.2018

#### PLOLICY ON NUTRITION

# 329. Shri D.K. Suresh Shri Nalin Kumar Kateel

Will the Minister of PLANNING be pleased to state:

- a) whether the NITI Aayog has constituted a working group on nutrition with a view to evolving a policy on nutrition in India;
- b) if so, the details thereof;
- c) whether the working group has given any timeframe to submit its recommendations on the said issue and if so, the details thereof and
- d) whether the Government has taken all precautionary measures to do a background check on those involved to safeguard against vested interests hijacking public policy and if so, the details thereof?

# ANSWER

# MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH)

(a to c) A Working Group on Nutrition was constituted by NITI Aayog vide notification dated 26 September, 2017. However, the said Working Group on Nutrition was dissolved vide O.M. no. NA/SW/1-7(1)/2017-WCD dated 01.06.2018 after the Ministry of Women & Child Development's Notification No. ND-T-11/5/2016-ND-Tech dated 15<sup>th</sup> December, 2017 constituting, the National Technical Board on Nutrition to examine all technical issues related to Nutrition.

d) Yes, It has been clearly articulated in the National Nutrition Strategy 2017 "An underlying principle of action is that policy development and programme implementation must be transparent, open to public scrutiny and kept free from conflict of interest, with requisite safeguard. (This includes ensuring that representation on policy, technical advisory groups and various management committees at different levels is free from conflict of interest.)" Chapter 5, Page 28.